

Central Administrative Tribunal, Lucknow Bench, Lucknow

CONTEMPT PETITION NO.42/2008

IN

ORIGINAL APPLICATION No.123/2008

This the 26th day of August, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Dr. A.K. Mishra, Member-A

Ram Bhushan Singh, aged about 63 years, son of Sri Bhagwati Singh, Resident of Village and post Atawan (Parsadeypur), District Raebareli, retired from the post of Assistant Postal from Sub Office Salone, District Raebareli.

.....Applicant

By Advocate: None.

Versus

1. Smt. Abha Singh, Director Postal Services, U.P., Lucknow.
2. Sri H.V. Pandey, Superintendent, Postal Services, District Raebareli.

.....Respondents

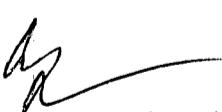
By Advocate: Shri K.K. Shukla.

ORDER (Oral)

Hon'ble Ms. Sadhna Srivastava, Member (J)

None for applicant. It appears from the records that earlier also on 20.11.2008, 10.12.2008, 12.2.2009, 27.4.2009 and 26.5.2009, none was present on behalf of the applicant to press this C.C.P. However, Shri K.K. Shukla, counsel for respondents states that the order passed by this Tribunal has already been complied with and the payments have also been made to the applicant.

In view of the submissions made by the counsel for respondents, the CCP is dismissed. Notices issued stands discharged.


(Dr. A.K. Mishra)

Member (A)


(Ms. Sadhna Srivastava)

Member (J)

Amit/-